



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Srinagar

Notification

Srinagar, the 24th of September, 2018

SRO 427 .- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, and in supersession of notification SRO 308 dated 26.07.2017, the Government hereby appoint Bakshi Javid Hamayun, Director SKICC to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within the territorial jurisdiction of District Srinagar.

By order of the Government of Jammu and Kashmir.


Sd/-
(Abdul Majid Bhat)
Secretary to Government,

NO: LD (P) 2008/Budgam.

Dated: - 24 - 09 -2018

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Kashmir
3. Registrar General, J&K High Court, Srinagar.
4. Deputy Commissioner, Srinagar .This is with reference to his letter No. DCS/PS/878-79 Dated 22-07-2017.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
6. SRO Section, Department of L, J & PA (w.7.s.c).


24/09
(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer,